


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

29-11-2016

In the Court of I.A.C.T.M. G.BAD.

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		P.O. महाराज		J.J.B.		
		राजेश				


 29/11/16
 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट नं० 1 गाजियाबाद
 29-11-16

